

**LOK SABHA
UNSTARRED QUESTION NO. 3508
TO BE ANSWERED ON 16.03.2020**

CNG/PNG Supply

†3508. DR. CHANDRA SEN JADON:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the targets for providing petronet LNG/CNG to all the areas in the country have been fixed for the current year;
- (b) the total number of districts in Uttar Pradesh for which target has been fixed to provide CNG/PNG;
- (c) whether Faizabad district of Uttar Pradesh is likely to be covered under the said scheme; and
- (d) if so, the time by which such scheme is likely to be launched and completed?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्री

(श्री धर्मेन्द्र प्रधान)

**MINISTER OF PETROLEUM AND NATURAL GAS
(SHRI DHARMENDRA PRADHAN)**

(a) to (d) Petroleum & Natural Gas Regulatory Board (PNGRB) is the authority to grant authorization to the entities for the development of City Gas Distribution (CGD) network in Geographical Areas (GAs) as per PNGRB Act, 2006. PNGRB identifies GAs for authorizing the development of CGD network in synchronization with the development of natural gas pipeline connectivity and natural gas availability. Providing PNG (domestic) connections and establishment of CNG Stations is a part of development of City Gas Distribution (CGD) Network by an authorized entity. PNGRB has authorized 230 GAs for development of CGD network across the country covering more than 400 districts spread over in 27 States/UTs which includes 37 GAs covering 66 districts in the State of Uttar Pradesh including Faizabad district. Green Gas Limited has been authorized for development of CGD networks in Faizabad and Sultanpur Districts GA under the 9th CGD bidding round by PNGRB, and which shall be executed as per Minimum Work Programme.